

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

LOK SABHA

**UNSTARRED QUESTION NO-366
TO BE ANSWERED ON 22/07/2025**

Regular Camps and Assistive Devices for Divyangjan

366. Shri Vijayakumar *Alias* Vijay Vasanth:

Shri Manickam Tagore B:

Shri Suresh Kumar Shetkar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposals for conducting regular camps to distribute assistive devices to Divyangjan in Tamil Nadu and Telengana, if so, the action taken thereon, State-wise;
- (b) the number of assistive device distribution camps have been held in Tamil Nadu over the last five years, and what is the district-wise breakup particularly Kanniyanumari;
- (c) the total amount of funds has been allocated, released, and utilized under scheme such as ADIP for the distribution of assistive devices to Divyangjan during the last three years, State-wise including Tamil Nadu and Telangana;
- (d) whether the Government proposes to ensure equitable and regular access to assistive devices such as wheelchairs, hearing aids, smart canes prosthetic limbs and Braille kits for Divyangjan in rural and underserved districts of Tamil Nadu and Telangana; and
- (e) the role of District Collectors and Public representatives play in organizing these camps, and will the Government issue formal guidelines to Strengthen local coordination and ensure regular implementation, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

- (a) No proposals have been received from the state governments of Tamil Nadu and Telangana for organizing regular camps under the Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP Scheme). However, Artificial Limbs Manufacturing Corporation of India (ALIMCO), a CPSE under the administrative control of the Department, the major implementing agency under ADIP Scheme and regularly organizes camps throughout the

country including in the states of Tamil Nadu and Telangana over the last three years whose details are as follows:

	2022-23	2023-24	2024-25	Total
Tamil Nadu	71	86	81	238
Telangana	29	76	331	436

(b) The number of assistive device distribution camps held in Tamil Nadu in the last 05 years data, district-wise, including district of Kanniakumari, under the ADIP Scheme, is provided at **Annexure-I**.

(c) The ADIP Scheme, being a Central Sector Scheme, has no state-wise allocation. However, the state-wise funds utilized under the ADIP Scheme in the last 03 years are provided at **Annexure-II**.

(d) The Department is implementing the Scheme of ‘Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP)’ under which funds are released to various Implementing Agencies to assist the eligible persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances such as wheelchairs, hearing aids, smart canes prosthetic limbs and Braille kits that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country including the rural and underserved districts of Tamil Nadu and Telangana.

Department in collaboration with Department of School, Education and Literacy, Ministry of Education is implementing the ADIP Scheme in convergence with Samagra Shiksha Abhiyan (SSA) for distribution of Aids/ Appliances to Children with Special Needs (CWSN). Under the provision of ADIP SSA (Samagra Shiksha Abhiyan) various types of aids and assistive devices like Teaching Learning Material including Braille Kits are distributed to school going students.

(e) The camps under the ADIP Scheme are organized in complete coordination with district administration through ALIMCO. At the time of organizing camps under the ADIP Scheme, letters are issued to the local district administration requesting for necessary support to ALIMCO for conducting the camps and for the identification of beneficiaries. Further, directions are issued for the involvement of local public representatives in the camps, as per the Department of Personnel and Training Office Memorandum No. 11013/4-2011-Estt.(A) dated 01.12.2011.

Annexure-I

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.366 to be answered on 22.07.2025 regarding “Regular Camps and Assistive Devices for Divyangjan”

District-wise number of assistive device distribution camps under the ADIP Scheme held in Tamil Nadu, including district of Kanniakumari for the last 5 years

S.No	District Name	Number of Camps					
		2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	Ariyalur	1	2	0	2	0	5
2	Chengalpattu	0	0	0	2	0	2
3	Chennai	1	3	3	9	31	47
4	Coimbatore	3	2	2	0	0	7
5	Cuddalore	2	4	0	3	1	10
6	Dharmapuri	1	3	0	3	0	7
7	Dindigul	2	5	4	1	1	13
8	Erode	1	2	2	0	1	6
9	Kallakurichi	0	0	0	2	1	3
10	Kancheepuram	10	15	18	9	0	52
11	Kanniakumari	1	2	2	0	0	5
12	Karur	2	3	1	2	0	8
13	Krishnagiri	0	2	1	2	1	6
14	Madurai	1	4	2	1	7	15
15	Nagapattinam	3	2	0	3	0	8
16	Namakkal	1	2	2	0	0	5
17	Perambalur	0	2	0	2	1	5
18	Pudukkottai	2	2	1	2	0	7
19	Ramanathapuram	1	2	0	3	0	6
20	Ranipet	0	0	0	0	2	2
21	Salem	0	2	2	1	0	5
22	Sivaganga	0	2	3	0	0	5
23	Thanjavur	0	3	0	8	1	12
24	Thenilgiris	1	2	2	0	0	5
25	Theni	0	2	2	1	0	5
26	Thiruvallur	2	4	2	4	4	16
27	Thiruvarur	0	2	1	3	0	6
28	Thoothukkudi	1	3	0	3	2	9
29	Tiruchirappalli	2	3	1	2	1	9
30	Tirunelveli	5	2	2	6	0	15
31	Tiruppur	1	2	2	0	0	5
32	Tiruvannamalai	3	2	2	2	0	9
33	Vellore	0	2	10	5	0	17
34	Viluppuram	1	3	0	5	0	9
35	Virudhunagar	2	3	3	0	1	9
Total		50	94	70	86	55	355

Annexure -II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.366 to be answered on 22.07.2025 regarding “Regular Camps and Assistive Devices for Divyangjan”				
State-wise funds utilized under the ADIP Scheme in the last 03 years				
S.No	State	Funds Utilized(in Lakhs)		
		2022-23	2023-24	2024-25
1	Andaman & Nicobar	7.23	0.06	14.50
2	Andhra Pradesh	686.16	2084.39	1686.58
3	Arunachal Pradesh	1003.06	4.57	10.13
4	Assam	0	1302.62	1075.56
5	Bihar	1076.87	2427.1	785.37
6	Chandigarh	39.12	31.39	186.78
7	Chhattisgarh	152.36	37.42	231.70
8	Delhi	247.13	423.51	907.76
9	Daman & diu	0	0	0
10	Goa	0	40.66	33.18
11	Gujarat	443.07	1539.78	3244.66
12	Haryana	678.06	1077	750.92
13	Himachal Pradesh	143.74	153.25	157.36
14	Jammu and Kashmir	507.60	542.88	328.60
15	Jharkhand	851.16	629.64	836.88
16	Karnataka	421.81	1248.22	1324.58
17	Kerala	222.35	563.87	152.72
18	Ladakh	1.89	28.79	13.39
19	Lakshadweep	0	1.66	18.83
20	Madhya Pradesh	1732.72	4283.69	2520.72
21	Maharashtra	1568.47	4211.25	2636.50
22	Manipur	47.93	21	43.97
23	Meghalaya	172.87	3.87	50.84
24	Mizoram	0.13	10.41	29.78
25	Nagaland	23.82	3.16	47.82
26	Odisha	784.57	953.44	1579.03
27	Puducherry	0	24.37	102.59
28	Punjab	902.06	1703.61	2029.32
29	Rajasthan	667.52	2155.48	1697.81
30	Sikkim	3.15	4.27	2.68
31	Tamil Nadu	859.85	1137.29	416.12
32	Telangna	420.54	1389.14	1417.24
33	The Dadra & Nagar Haveli	21.13	4.78	54.05
34	Tripura	292.69	89.49	90.32
35	Uttar Pradesh	3823.14	7479.29	9244.49
36	Uttrakhand	185.59	275.44	401.98
37	West Bengal	1587.88	958.23	1358.66
Total		19575.67	36845.02	35483.42
